

**IV ADDITIONAL DISTRICT AND SESSIONS COURT,
DODDABALLAPURA.**

CAUSE LIST DT. 24.06.2020.

HEARING :-

1. MC 10065/2020
2. RA 10094/2019

ARGUMENTS:-

3. RA 10048/2016
4. RA 10082/2019
5. MA 10010/2019

REPLY


6. RA 10052/2018

FIRST HEARING :-

7. MC 10175/2020
8. MC 10179/2020

ORDERS

9. RA 10044/2016
10. P & SC 10011/2020
11. P & SC 10004/2020
12. P & SC 10040/2020
13. RA 10036/2019
14. SC 10005/2020


24/6/20.
(C.CHANDRASEKHAR)
IV Addl. Dist. & Sessions Judge,
Doddaballapura

**IN THE COURT OF PRL. CIVIL JUDGE & JMFC, DODDABALLAPURA
CAUSE LIST DATED 24-06-2020**

MORNING SESSION

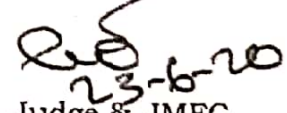
SL No.	CASE NO	STAGE	PLAINITFF/COMPLA INANT ADVOCATES	DEFENDANT /ACCUSED ADVOCATES
1	OS 35/2018	TO HEAR ON IA	GCN	MGV
2	OS 441/2018	TO HEAR ON IA	TNB	LS
3	OS 381/2019	TO HEAR ON IA	HM	NC
4	OS 171/2019	TO HEAR ON IA	MKM	SM
5	OS 163/2017	TO HEAR ON IA	GV	SN
6	OS 193/2018	HEARING	DKL	DAS
7	OS 11/2018	TO HEAR ON IA	NSN	SN
8	OS 335/2018	TO HEAR ON IA	ANG	DN
9	OS 305/2015	TO HEAR ON IA	GNR	A.GP
10	OS 43/2020	TO HEAR ON IA	TGV	SN,DAS

AFTERNOON SESSION

SL No.	CASE NO	STAGE	PLAINITFF/COMPLA INANT ADVOCATES	DEFENDANT /ACCUSED ADVOCATES
1	OS 357/2017	TO HEAR ON IA	MKM	BKGR
2	OS 367/2016	TO HEAR ON IA	PS	ANG
	OS 153/2019	TO HEAR ON IA	ARN	HMM
3	OS 377/2009	TO HEAR ON IA	MND	MKM
4	OS 473/2018	TO HEAR ON IA	ARR	BHC
5	OS 289/2018	TO HEAR ON IA	BKM	BJR
6	OS 359/2018	TO HEAR ON IA	RM	VKRM
7	OS 59/2011	TO HEAR ON IA	RM	MBS

CASE POSTED FOR ORDERS/JUDGEMENT

SL No.	CASE NO	STAGE	COMPLAINANT	ACCUSED	ADVOCATI
1	CC 509/2012	ORDERS	EXCISE POLICE	LOKESH	A.PP/LM
2	CC 394/2015	ORDERS	D.B.PUR RURAL POLICE	GOPAL & OTHERS	A.PP/R
3	CC 542/2011	JUDGEMENT	D.B.PUR RURAL POLICE	BASAVARAJ	A.PP/R
4	CR 16/2017	ORDERS	HOSAHALLI POLICE	--	A.PP
5	CR. 9/2020	ORDERS	HOSAHALLI POLICE	ZAMEER ABBAS & OTHERS	A.PP/T


 Prl. Civil Judge & JMFC
 Doddaballapura

NOTE: All advocates are requested to strictly follow SOP dated 28-05-2020 issued by Hon'ble High court of Karnataka.